

Sl.No.	State/UT	2011-12	2012-13	2013-14
26.	Uttarakhand	0	0	0
27.	West Bengal	0	300	0
28.	A and N Islands	0	0	0
TOTAL		7862	11168	5455

Credit Guarantee Fund for skill development

2839. PROF. M.V. RAJEEV GOWDA: Will the Minister of FINANCE be pleased to state:

(a) the details regarding setting up of Credit Guarantee fund for skill development under the National Credit Guarantee Trustee Company as proposed in Budget for the year 2014-15; and

(b) the details of projects implemented by the company in last one year, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) There is no such announcement in Budget for the year 2014-15. However, pursuant to the budget announcement for FY 2011-12 to set up Credit Guarantee Funds for education loans and skill development, this Department, as approved by the Cabinet on 7th November, 2013, has established (a) Credit Guarantee Fund for Skill Development (CGFSD) with a corpus of ₹ 500 crore on March 28, 2014; and (b) National Credit Guarantee Trustee Company (NCGTC) with a paid-up capital of ₹ 10 crore to manage and operate this Fund and other such credit guarantee schemes.

A Trust Deed in respect of the CGFSD between the Department of Financial Services as “Settlor” and NCGTC as “Trustee” has also been executed on March 28, 2014.

(b) Since NCGTC has been incorporated under the Companies Act only on March 28, 2014, no project was implemented last year.

Income tax refund

2840. SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

(a) the amount due to income tax assessors towards refund of income tax filed during 2012-13 and 2013-14;